

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

PART-II, SECTION-3, SUB SECTION (ii)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

NOTIFICATION NO. 34(RE-99) 1997-2002

NEW DELHI: 22nd November,1999

S.O (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 1.3 and 4.1 of the Export and Import Policy, 1997-2002, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items , 1997-2002 published on 31st March, 1997 (RE-98) as amended from time to time, namely –

2. After amendment, the following will read as under:

Exim Code	Item Description	Policy	Conditions relating to policy	Import under SIL/
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				Public Notice
261210 00	Uranium ores and concentrates	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
261220 00	Thorium ores and concentrates	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
261400 01	Ilmenite unprocessed	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
261400 02	Ilmenite, upgraded (beneficiated ilmenite including ilmenite ground)	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	

261400 03.10	Rare earth oxides including rutile sand, radioactive material.	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
261400 09	Other titanium ores & concentrates	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
261510 00	Zirconium ores and concentrates	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
261590 09	Niobium tantalum ores & concentrates	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
282560 02	Zirconium	Free	Import subject to	

	dioxides		Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
282590 03	Thorium oxide	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
283429 05	Thorium nitrate	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
284410 00	Natural uranium and its compounds; Alloys, dispersions (including cermets), ceramic products and mixtures	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	

	containing natural uranium or natural uranium compounds			
284420 00	Uranium enriched in U235 and its compounds; alloys; dispersions (including cermets), ceramic products and mixtures containing uranium enriched in U235, plutonium or compounds of these products	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
284430 01	Uranium depleted in U235 & thorium & their alloys unwrought or	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules	

	wrought & thereof, n.e.s.		thereunder.	
284430 02	Compounds, inorganic/ organic, of thorium or of Uranium depleted in U235	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
284430 03	Waste & scrap of uranium depleted in U235 and of thorium	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	
28440 00	Radioactive elements and isotopes and compounds other than those of subheading No.2844.10, 2844.20 or 2844.30, Alloys, dispersions (including cermets),	Free	Import subject to Section 14 (1) (ii) of the Atomic Energy Act, 1962 and rules thereunder.	

	ceramic products and mixtures containing these elements, isotopes or compounds; Radioactive residues			
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This issues in Public Interest.

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE & Ex-officio
ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

(O.P. HISARIA)

DEPUTY DIRECTOR GENERAL OF FOREIGN TRADE

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